vacancies in the Grade of Administrative Officers in Kendriva Vidvalava Sarigathan. In Accordance with the Recruitment Rules for the post of Administrative Officer in Kendriva Vidvalava Sangathan, 50% posts are to be filled by promotion, failing which by transfer on deputation and 50% by deputation. The four current vacancies fall to the share of the deputationinsts. As per the existing instructions of the Government of India, Deputationists to Central Autonomous Bodies are required to be taken on permanent absorption basis for which the willing candidates are not forthcoming. The Matter is under consideration to overcome this difficulty.

Sale of Education Code and Accounts Code

7737. SHRI RAMJILAL YADAV: SHRI ANBARASU ERA:

Will the PRIME MINISTER be pleased to state:

- (a) whether Education Code and Accounts Code for Kendriya Vidyalayas containing Rules and Regulations etc. to govern employees of the Kendriya Vidyalaya Sangathan are not available on sale to the employees; and
 - (b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DE-VELOPMENT (SHRI CHIMANBHAI MEHTA): (a) and (b). Education Code and Accounts Code for Kendriya Vidyalayas are not for sale. These are meant for internal use in Kendriya Vidyalaya Sangathan, Regional Offices and Kendriya Vidyalayas. However, these are available to all the employees of the Sangathan for reference.

[Translation]

20-Point Programme in Bihar

7738. SHRI RAMESHWAR PRASAD: Will the PRIME MINISTER be pleased to state:

- (a) the Progress made in the implementation of each point of the 20-Point Programme in Bihar during the last three years as per the latest review;
- (b) whether the progress is satisfactory; and
- (c) the amount allocated under each point of the 20-Point Programme during 1989-90 and 1990-91?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) and (b). Statement-I indicating the progress made in the implementation of 28 select items, monitored on a monthly basis is given below. It will be seen that the progress has been generally satisfactory.

(c) Statement-II indicating the amounts allocated in the State Plan Sector for year 1989-90, is given below. The allocations for 1990-91 have not been finalised as yet